

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO.782/94.

Date of Order: 23-6-97.

Between:

V. Sarojini and 23 others.

.. Applicants.

and

1. Union of India, rep. by Secretary,
Ministry of Defence, New Delhi.
2. Scientific Advisor to Raksha Mantri and
Director General, D.R.D.O, Sena Bhavan,
New Delhi-1.
3. Secretary, Department of Personnel
and Administrative Reforms,
Ministry of Home Affairs, New Delhi.
4. Director, Defence Electronics Research Laboratory,
(D.L.R.L.) Chandrayanagutta, Hyderabad-5.

.. Respondents.

For the Applicants: Mr. S.Lakshma Reddy, Advocate.

For the Respondents: Mr. N.V.Ramana, Addl.CGSC.

CORAM:

THE HON'BLE MR.H.RAJENDRA PRASAD : MEMBER(ADMN)

THE HON'BLE MR.A.M.SIVA DAS : MEMBER(JUDL)

The Tribunal made the following Order:-

Neither the counsel for the applicant nor the
applicant present. Counsel for respondents Sri V.Rajeswar Rao
for N.V.Ramana, present. O.A. dismissed for default.

Arul
Deputy Registrar(J)CC

O.A.782/94.

To

1. The Secretary,
Ministry of Defence,
Union of India, New Delhi.
2. The Scientific Advisor to Raksha Mantri and
Director General, D.R.D.O.Sena Bhavan,
New Delhi-1.
3. The Secretary, Dept.of personnel and Administrative reforms,
Ministry of Home Affairs, New Delhi.
4. The Director, Defence Electronics
Research Laboratory, (DL.R.L)
Chandrayanagutta, Hyderabad-5.
5. One copy to Mr.Lakshma Reddy. S. Advocate CAT.Hyd.
6. One copy to Mr.N.V.Ramana, Addl.CGSC.CAT.Hyd.
7. One spare copy.

pvm.

8/16
27/97

T COURT

TYPED BY _____ CHECKED BY _____
COMPARED BY _____ APPROVED BY _____

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD.

THE HON'BLE MR. JUSTICE
VICE-CHAIRMAN
and

THE HON'BLE MR. H. RAJENDRA PRASAD : M(A)
The Hon'ble Mr. A. M. Sivasdas : M(W)

Dated: 23-6-1997

ORDER/JUDGMENT

M.A./R.A./C.A.No.

in

C.A.No. 782/94

T.A.No. (w.p.)

Admitted and Interim directions
Issued

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Ordered/Rejected.

No order as to costs.

pvm

केन्द्रीय प्रशासनिक न्यायालय
Central Administrative Tribunal
दिल्ली/DESPATCH
30 JUN 1997
Hyderabad Bench
HYDERABAD BENCH